

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 3<sup>rd</sup> September, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 263 of 2012 & IA 423 of 2012**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1  
Mr. ArunSharma, advocate on behalf  
of Mr. Tajender K. Joshi for R.2 & 3**

**Appeal No. 202 of 2012 & IA 323 of 2012**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. AnandK. Ganesan**

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1  
Ms. Shivambika Sinha  
Mr. Gurmeet Singh  
Mr. Pardeep Kumar  
Mr. Shwetank Tripathi for R.2**

**Appeal No. 203 of 2012 & IA 327 of 2012**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr.**

**... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1**

**ORDER**

Learned counsel for the appellant has filed written submissions. The respondent is filing written submission today in the Registry.

Post it for the reply submissions on **23<sup>rd</sup> September ,2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ss/ak*